

[Shri Vidya Charan Shukla]

dated the 7th December, 1968.

[Placed in Library. See No. LT-2676/68.]

(2) (i) A copy of West Bengal Notification No. 3291-F dated the 10th September, 1968 (Hindi and English versions) making certain amendment to the West Bengal Public Service Commission (Consultation by Governor) Regulations, 1955, under article 230 (5) of the Constitution, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2677/68.]

12.31 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (BIHAR), 1968-69

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the State of Bihar for 1968-69.

12.31½ hrs.

STATEMENT RE. REPORTED STATEMENT OF NEPALESE AMBASSADOR ON SUSTA FOREST AREA

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): In his notice under Rule 377, Hon'ble Member, Shri Atal Bihari Vajpayee has drawn attention to the statement reported to have been made by the Nepalese Ambassador that about 2,000 bighas in the Susta Forest area was a disputed area and that it should be demarcated by a joint survey team of both Nepal and India. The Hon'ble Member has suggested that there is a contradiction between what the Ambassador said and what I stated in the House on 11th December, 1968.

In order to clarify the matter, the Foreign Secretary has personally spoken to the Nepalese Ambassador. The Ambassador explained that he had made only a verbal, and not a written statement to the Press. Different versions of what the Ambassador said have appeared in different newspapers. On the particular point raised by Shri Vajpayee, the Ambassador denies having stated that the area of 2,000 bighas was in dispute.

As the House would thus see, there is no contradiction between my statement and what the Ambassador has to say on this point.

श्री मधु लिम्बे (मुंगेर) : उपाध्यक्ष महोदय, ग्रामल में मैं 115 निदेश के तहत इस को उठाना चाहता था लेकिन कल मैं जल्दी में था, मुझे सुप्रीम कोर्ट जाना था इसलिए अटलजी को मैंने कहा था कि वह इसे उठावें। मैं सरकार से यह बात जानना चाहता हूँ कि कल के इंडियन एक्सप्रेस में जो रपट आई है वह सही है या नहीं? उसका खुलासा हो जाना चाहिए।

MR. DEPUTY-SPEAKER: Yesterday this matter was raised. I think, you have read it. I feel the matter has been covered by his reply.

SHRI HEM BARUA (Mangaldai): May I make a humble submission?

MR. DEPUTY-SPEAKER: No further discussion on this point.

That is not the usual practice. I am prepared to do it within the rules, not beyond that.

श्री अटल बिहारी वाजपेयी (बलरामपुर): मैं कोई ब्यवस्था का प्रश्न नहीं उठा रहा हूँ मगर मैंने एक बात कही थी कि कल जो कि नेपाली राजदूत के बतव्य में थी कि इस क्षेत्र पर नेपाल का एडमिनिस्ट्रेटिव कंट्रोल है लेकिन उपमंत्री महोदय ने जो बतव्य दिया है वह इस बारे में मौन है। मैं नहीं समझता

कि इस मीन का क्या कारण है? मेरा निवेदन है कि उपमंत्री महोदय का ग्रह वक्तव्य पूरा नहीं है। मैंने जो कल मुद्दे उठाये थे उन सब का जबाब नहीं दिया गया है।

SHRI HEM BARUA : From the statement of the hon. Deputy Minister, it has become clear that the Nepalese Ambassador's statement was not correctly reported in the papers. May I know whether the Nepalese Ambassador has contradicted the statement as reported in the papers or is the Minister going to correct the statement that Nepalese Ambassador made as reported in the papers?

MR. DEPUTY-SPEAKER : Once the statement is made; if you are not satisfied or the Members are not satisfied, the usual practice is.... (Interruption)

SHRI SURENDRA PAL SINGH : Just to clarify, as the question of trespass was not raised by the hon. Member in his notice, that is why it has not been covered in the statement now. But in my main statement, the day before yesterday, I said clearly that the Nepalese authorities had maintained that the four Nepalese were arrested from Nepalese territory but our stand is that they had trespassed into Indian territory.

श्री मधु लिमये : वही मेरा झगड़ा है और अब मैं उपाध्यक्ष महोदय, आप से प्रनुरोध करूंगा कि मेरा 115 वाला नोटिस स्वीकार किया जाय।

MR. DEPUTY-SPEAKER : The question of administrative control was raised yesterday. That is all.

SHRI SURENDRA PAL SINGH : There is no boundary dispute whatsoever. The only thing is that the Nepalese authorities said that those persons had been taken away from the Nepalese side of the boundary.

**BUSINESS ADVISORY COMMITTEE
TWENTY-SEVENTH REPORT**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH :** I beg to move :

"That this House do agree with the Twenty-seventh Report of the Business Advisory Committee presented to the House on the 12th December, 1968."

SHRI D.N. PATODIA (Jalore) : With regard to item 5 which says that the Committee has recommended postponement of the discussion on the Plan, I want to explain the background. I approached the Speaker—the is at the moment not in the city—I requested him that the Plan should be discussed in the House before Government took any final view on the matter because Government should know the feelings of this House on such a very important subject. The Speaker consulted the Prime Minister and the Prime Minister agreed, and the time was allotted for discussion on the 19th. But now we find that it has been postponed. It is very unjust. This is a very important subject and this should be given proper time during this session.

श्री रामसेवक यादव (बाराबंकी) : उपाध्यक्ष महोदय, मेरा निवेदन है कि लोकसभ का कल का जो कार्यक्रम है जिसमें कि अध्यापकों की हड़ताल के बारे में चर्चा करना है उस सिलसिले में हमको खबर मिली है, प्रखबारों और टेलीफोन के द्वारा भी मुझे इस बात की जानकारी मिली है कि उत्तर प्रदेश के अध्यापकों और राज्यपाल व राज्य सरकार के बीच में जो बार्ता चल रही थी वह असफल हो गयी है तो मंत्री महोदय उसके बारे में सदन को जानकारी दें कि क्या क्या बार्ता चली थी और क्यों वह असफल हो गयी ताकि कल की बहस में हम उन चीजों को उठा सकें।

MR. DEPUTY-SPEAKER : This has been decided. When we begin our discussion, you will get whatever information you want.

SHRI S. M. BANERJEE (Kanpur) : We are thankful to the Business Advisory Committee for giving us this opportunity..

MR. DEPUTY-SPEAKER : You were present there.

SHRI S. M. BANERJEE : Yes. I am not raising anything about that. I am